

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
for the State of Telangana and the State of Andhra Pradesh**

SUB: **STATE JUDICIAL SERVICES – SENIOR CIVIL JUDGES** – Transfers and postings of Senior Civil Judges – Certain instructions with regard to reliving and joining time – Revised orders – Issued.

READ: High Court's Notification No 627-B.Spl., dated 16.04.2018.

ORDER ROC.NO.2468/2018-B.SPL., DATED:19.04.2018

The High Court while issuing transfers and posting orders of the Senior Civil Judges working in both the States of Telangana and Andhra Pradesh has directed all the Senior Civil Judges who are under orders of transfer and postings to get relived from the present post on or before 18.04.2018 and join duty in the new post on or before 25.04.2018.

However, as directed by the Hon'ble the Acting Chief Justice, in view of the National Lok Adalath scheduled to be held on 22.04.2018, the Senior Civil Judges who are under orders of transfer and postings and who are not relieved by 18.04.2018 are directed to get relived from the present post on 23.04.2018 instead of 18.04.2018 and join duty in the new post on or before 30.04.2018 instead of 25.04.2018.

Further the Senior Civil Judges, who are under orders of transfer and who are already relived before 18.04.2018 are directed to take charge of their new post on or before 25.04.2018.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE) 19/4

To

1. The officers and incharge officers concerned.
2. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. **THE PRL. DISTRICT JUDGES:** (with request to communicate the same to the Senior Civil Judges and incharge Senior Civil Judges concerned)
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
7. The Metropolitan Sessions Judge, Hyderabad, Visakhapatnam and Vijayawada.

Spare..